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Title: Introduction of the Protection of Children from Sexual Offences (Amendment) Bill, 2015 (Amendment of Section 4).

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): I beg to move for leave to introduce a Bill to amend the Protection of Children from Sexual Offences Act, 2012.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Protection of Children from Sexual Offences Act, 2012."

*The motion was adopted.*

SHRIMATI POONAM MAHAJAN : I introduce the Bill.

**16.38 hrs**